

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

...

RA.No.87 of 1996
in
OA.No.2399 of 1995

17

Dated New Delhi, this 17th day of July, 1996

HON'BLE SHRI A. V. HARIDASAN, VICE CHAIRMAN (J)
HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

1. Rakesh Kumar
Son of Shri Sher Singh
House No.2384
Gali Haridas, Sitaram Bazar
DELHI.
2. Jitender Kumar Saxena
S/o Shri Bhagwab Saxena
Type-III, Block-E
Q.No.1, Mir Dard Lane
M.A.M.C. CAMPUS
NEW DELHI.
3. Naresh Kumar
S/o Shri Jokhar dass
Block A-1/98A
Janta Flat
NEW DELHI-63.
4. Rambir Walmik
S/o Shri Moniram
Type-II, Q.No.383
Mirdard Lane
NEW DELHI-2.
5. Krishna Pal
S/o Shri Gulab Singh
Block-C, Q.No.37
Mirdard Lane
NEW DELHI-2.
6. Smt. Pushpa Rani
W/o Shri Prem Kumar
House No.3887
G. B. Road
Ajmeri Gate
NEW DELHI-2.

Contd...2

(18)

7. Dharampal
S/o Shri Sultan Singh
Block-A, Q.No.104
Mirdard Lane, New Delhi-2
8. Smt. Pushpa Sharma
w/o Shri Hansraj
House No.79, Shyam Colony
P.O. Bahadur Garh
Distt. Faridabad.
9. Vinod Kumar
S/o Shri Jai Pal Walmik
Q.No.288, Mirdard Lane,
MAMC Campus
New Delhi-2
10. Dinesh Kumar
Block No.13, Q.No.412
Trilok Puri, New Delhi-91
S/o Shri Chand Walmik
11. Jitenderpal Walmik
S/o Shri Santarpal Walmik
Juggi No.G-14, Kodiapul,
Delhi -6.
12. Smt. Pawan Kumari
W/o Shri Rajkishore
RZ-258, Block H/77,
Rajnagar Part-II, Palam Colony
New Delhi.
13. Rajesh Walmik
S/o Shri Ram Charan Walmik
House No.B-III, Multi Storey
Tilak Marg, New Delhi.
14. Sunil Kumar Walmik
S/o Shri Chunni Lal Walmik
Block-4 Q.No.193
Mirdard Lane, New Delhi-2.
15. Naresh Walmik
S/o Shri Jagdish Kumar Walmik
Block-C, Q.No.2
G.B. Pant Hospital Campus,
New Delhi.

19

- ✓ 16. Smt.Rajo Walmik
w/o Walkishan Walmik
Block D/164
J.J.Colony, Wazirpur
Delhi.
17. Mahesh Kumar Walmik
S/o Sh Budh Prakash Walmik
Block-4, Q.No.185
M.A.M.C. Campus
New Delhi-2.
18. Laxmi Narayan Walmik
S/o Sh Gopal Walmik
G.B..5/3, Ravidas Mandir
Sultanpur Phase-III,
Shahdara, Delhi.
19. Smt. Vidya Walmik
w/o Shri Sunder Walmik
C-35/B, Ranapratap Bagh,
Delhi
20. Smt.Anita Walmik
w/o Sh Suresh Chand Walmik
D/4/J.P.Hospital Campus
New Delhi-110002.
21. Smt.Meena Walmik
w/o Shri Ramesh Chand Walmik
Block-4, Q.No.185
Mirdard Lane, MAMC Campus
22. Smt.Madhubala Walmik
w/o Shri Jai Chand Walmik
Q.No.369, Mirdard Lane,
MAMC, Campus
New Delhi.
23. Smt.Kusum Walmik
w/o Shri Chunni Lal Walmik
House No.8145
Multani Dhanda
Delhi.
24. Nand Kishore
S/o Late Sh.Nanak Chand Walmik
Block-2, Q.No.123, Mirdard Lane,
MAMC Campus, New Delhi.

25. Raju Walmik
S/o Shri Mastmal Walmik
NU-96, Q.No.303, MAMC, Campus
New Delhi.
26. Kamal Kishore Walmik
S/o Vhagu Ram Walmik
Block-2, Q.No.123
Mir Dard Lane, MAMC Campus
New Delhi-2.
27. Sanjay-I Walmik
S/o Sh Arjun Das Walmik
D-3 J.P.Hospital Campus
New Delhi.
28. Smt.Geeta Walmik
W/o Shri Rajkumar walmik
House No.1-174, Gali No.5
Dakshinpuri New Delhi-62.
29. Smt.Krishna Walmik
w/o Shri Ramesh Chand walmik
House No.170 Block No.3
Mir Dard Lane, M.A.Staff Quarter
New Delhi-2.
30. Sushil Kumar Walmik
S/o Shri Jile Singh Walmik
New 96 Block, Type-II, Q.No.287
Mir DardLane, New Delhi.
31. Anil Kumar
S/o Shri Ishwar Singh
E-100, Krishna Viharm
Delhi-41.
32. Jfwan Singh
S/o Shri Sunder Singh
House No.1089, Northern Gate
Jama Masjid, Delhi-6.
33. Pardeep Kumar Tripathi
S/o Shri Ram Lal Tripathi
Block 96 Q.No.8, J.P.Hospital Campus
New Delhi.
34. Yogesh Kumar
S/o Shri Kawarpal Singh
House No.180, Railway Colony
Kishan Ganj, Delhi.

20

(21)

35. Gopal Dutt
S/o Shri Jagdish Prashad
House No.57-C,
DDA Flats
Mansarowar Park,
Shahdara
Delhi.
36. Subhash Chand
S/o Shri Chintamani
House No.RZ/1/6
Mahavir Enclave
Palam, Delhi.
37. Krishanand
S/o Shri Domat Singh
House No.77, Shyam Colony
Faridabad.
38. Smt.Prem Lata
W/o Shri Rajkumar
Block-2, Q.No.123,
Mirdard Lane, MAMC Campus
New Delhi.
39. Mahender Singh Walmik
S/o Shri Lile Singh Walmik
NU-96, Q.No.281
Mirdard Lane, MAMC Campus
New Delhi.
40. Ajit Singh Walmik
S/o Shri Mukandi Lal Walmik
Block-B/2,
J.P.Hospital Campus
New Delhi.
41. Satpal Walmik
S/o Late Shri Karan Singh
Block-4, Q.No.170
Mir Dard Lane, MAMC Campus
New Delhi.
(By advocate: Sh. Pradeep Gupta)
- versus
1. National Capital Territory of Delhi
Ministry of Health
5, Sham Nath Marg
(Through its Secretary)
2. G.B.Pant Hospital.
Jawahar Lal Nehru Marg
New Delhi-110002
Through its Director

... applicant

... Respondent

O R D E R (Oral)

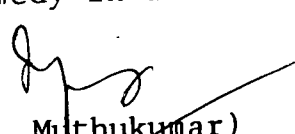
Shri A. V. Haridasan, VC(J)

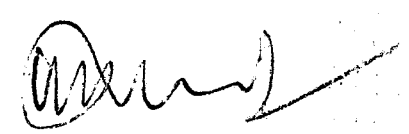
4

This Review Application has been filed by the applicant in the OA seeking a review of the order dated 26.3.1996 of the Tribunal in OA.2399/95. No error apparent on the face of the record or any other circumstances which warranted a review, is highlighted in the Review Application. The order sought to be adjudicated was passed on a concession by either side. The operative portion of the order was only to give effect to what has been agreed by the learned counsel for the parties and the judgement was dictated in the open Court. We, therefore, do not find any reason why this order has to be reviewed. The Review Application fails and the same is dismissed.

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2. The learned counsel for the applicants states that the respondents are acting contrary to the directions contained in the order. If that be so, it is open for the applicants to seek appropriate remedy in accordance with law.


(K. Muthukumar)


(A. V. Haridasan)